

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 113

CA No. 11/2020

CP (IB) No. 260/Ch/Pb/2019

IN THE MATTER OF:-

Dr. Sanjeev Krishan Chaudhary

...Petitioner

Versus

Agilus Diagnostics Ltd. (formerly known
as SRL Ltd.)

...Respondent

Under Section: 9 and 60(5), IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 11.07.2024.

06.06.2024
Tanvi

Sd/-
Court Officer